

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 616  
IB-822/ND/2021**

**IN THE MATTER OF:**

**M/s. Five Ess Precision Components Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Hema Automotive Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 9 of IB Code, 2016**

**Order delivered on 05.12.2022  
(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALRAM DAS, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational Creditor :**

**For the Resolution Professional**

**:Mr. Nitesh Kumar Sinha, Advocate  
and Mr. Vivek Sharma, RP in  
person.**

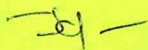
**For the Respondent/Corporate Debtor**

**:Adv. Naveen Lohia and Adv. Manav  
Rana. Mr. Ashim Vachher and Mr.  
Vaibhav Dabas, Advocates in IA No.  
4879/2022. Mr. Abhishek Anand &  
Mr. Nikhil Jain, Advocate in I.A No.  
5650 of 2022.**

**ORDER**

**IA/4879/2022, IA/4470/2022 & IA/5650/2022**

Heard the submissions made by the Ld. Counsel for the Applicant as well as counsel for the Respondent. Ld. Counsel for both the parties are directed to complete the pleadings in all the IAs and directed to be in readiness for arguments on the next date of hearing. List this matter on **13.01.2023**.



**(Rahul Bhatnagar)  
Member (T)**



**(Bachu Venkat Balram Das)  
Member (J)**